



\$~1 to 7 & 12 (Original Side)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 295/2022 & I.A. 7049/2022

NATCO PHARMA LTD.

.....Plaintiff

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

versus

FMC AGRO SINGAPORE PTE LTD & ORS.

.....Defendants

Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

2

+ CS(COMM) 348/2022 & I.A. 8128/2022

FMC CORPORATION & ORS.

.....Plaintiff

Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

versus

INSECTICIDES INDIA LIMITED

.....Defendant

Through: Mr. G. Nataraj, Mr. Rahul Bhujbal, Advocates (M:8527855815)

3

+ CS(COMM) 349/2022 & I.A. 8132/2022, I.A. 10886/2022, I.A. 21715/2023, I.A. 23043/2023

FMC CORPORATION & ORS.

.....Plaintiffs



Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

versus

NATCO PHARMA LIMITEDDefendant

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

4

+ C.O.(COMM.IPD-PAT) 7/2023 & I.A. 21568/2023, I.A. 498/2024

NATCO PHARMA LIMITEDPetitioner

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

versus

FMC AGRO SINGAPORE PTE. LTD AND ORS.Respondents

Through: Mr. Sandeep Sethi, Sr. Adv. with Ms. Bitika Sharma, Mr. Aadarsh, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya, Ms. Ahaana Singh Rana and Mr. Parth Singh, Advocates
Mob: 8449336373
Mr. Siddharth Shankar Ray, CGSC with Mr. Suryadeep Singh, Advocate for R-3

5

+ CS(COMM) 408/2024 & I.A. 32997/2024, I.A. 32998/2024, I.A.



32999/2024, I.A. 33001/2024, I.A. 33002/2024, I.A. 40466/2024

FMC CORPORATION AND ORS.

.....Plaintiffs

Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

versus

NATCO PHARMA LIMITED

.....Defendant

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

6

+

CS(COMM) 409/2024 & I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024, I.A. 32995/2024, I.A. 32996/2024, I.A. 40467/2024

FMC CORPORATION AND ORS.

.....Plaintiffs

Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

versus

NATCO PHARMA LIMITED

.....Defendant

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)



7

+ CS(COMM) 410/2024 & I.A. 32989/2024, I.A. 32990/2024, I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024, I.A. 40734/2024, I.A. 40778/2024 , I.A. 42341/2024

FMC COPORATION AND ORS.Plaintiffs

Through: Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya and Ms. Ahaana Singh Rana, Advocates
Mob: 8449336373

versus

NATCO PHATMA LIMITEDDefendant

Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

12

+ CS(COMM) 607/2024 & I.A. 34151/2024, I.A. 34152/2024, I.A. 35016/2024

FMC CORPORATION & ORS.Plaintiffs

Through: Mr. Sandeep Sethi, Sr. Adv. with Ms. Bitika Sharma, Mr. Aadarsh, Ms. Aadya Chawla, Mr. George Vithayathil, Ms. S.L. Soujanya, Ms. Ahaana Singh Rana and Mr. Parth Singh, Advocates
Mob: 8449336373

versus

NATCO PHARMA LIMITEDDefendant



Through: Mr. J. Sai Deepak, Sr. Adv. with Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Aditya Goel, Mr. Avinash K. Sharma, Advocates
(M: 9716746496)

CORAM:
HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER
18.03.2025

%

1. It is clarified that only *I.A. 34151/2024* in *CS(COMM) 607/2024*, is part-heard before this Court.
2. However, *C.O.(COMM.IPD-PAT) 7/2023*, is being kept before this Court only for the purpose of reference, as learned Senior Counsel appearing for NATCO Pharma Limited, has relied upon the averments made in the said petition, for the purpose of his arguments in *I.A. 34151/2024* in *CS(COMM) 607/2024*.
3. Accordingly, list *CS(COMM) 295/2022*, *CS(COMM) 348/2022*, *CS(COMM) 349/2022*, *CS(COMM) 408/2024*, *CS(COMM) 409/2024* and *CS(COMM) 410/2024*, before the Roster Bench on 14th April, 2025.
4. List for rejoinder arguments on behalf of the plaintiff in *I.A. 34151/2024* in *CS(COMM) 607/2024*, along with *C.O.(COMM.IPD-PAT) 7/2023*, on 9th April, 2025 at 3:30 PM.

MINI PUSHKARNA, J

MARCH 18, 2025

ak